

No. RT-16025/1/2020-T  
Government of India  
Ministry of Road Transport & Highways  
Transport Section

Transport Bhawan, 1, Parliament Street, New Delhi-110001

Date: 4<sup>th</sup> February, 2020

To,

The Consultant (Judicial),  
Hon'ble National Green Tribunal (NGT),  
Copernicus Marg, New Delhi.  
Email- [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

**Subject: Compliance of orders of Hon'ble National Green Tribunal dated 19.11.2019 in the Original Application No. 807/2018 and 996/2018-reg.**

Sir,

I am directed to refer to the DPCC letter no. DPCC/CMC-IV/2020/3829-3830 dated 16.01.2020 regarding Hon'ble NGT order dated 19.11.2019 in OA no. 807/2018 and 996/2018 and to submit following status on formulation of Vehicle Scrapping Policy by Ministry of Road Transport and Highways:-

- i. Ministry of Road Transport and Highways has circulated a draft note for Cabinet on creation of eco-system for scrapping of older vehicles for transition to environment friendly vehicles for inter-Ministerial consultation on 30.10.2019. The comments/inputs received from various Ministries/Departments has been examined and final note for Cabinet is being formulated.
- ii. Draft Guidelines for setting up, authorization and operation of Vehicle Scrapping Centres has been uploaded on MoRTH website vide letter dated 14.10.2019 for public comments. Draft guidelines have been suitably modified in reference to public comments/inputs. Formal notification is to be issued under the Motor Vehicles Act, 1988 after approval of the Cabinet.

This is for kind information.

Yours faithfully,



(Sudip Dutta)

Under Secretary to the Government of India  
Tele: 011-23357125

Copy to:

Dr Siddhartha Gautam,  
Delhi Pollution Control Committee, Department of Environment,  
Govt of NCT of Delhi, 5<sup>th</sup> Floor, ISBT Building,  
Kashmere Gate, Delhi-110006.